

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 15.11.2016
Court No. : 9
Item No.: 48

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 32262 OF 2016
WITH PRAYER FOR INTERIM RELIEF

RAM BAHORI

...PETITIONER(s)

VERSUS

STATE OF U.P. & ORS.

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgement and Order dated 21.07.2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in CMWP No. 17312 of 2003.

It is submitted that Special Leave Petition (C) No. 31661 of 2016 arising out of common order was listed before the Hon'ble Court on 21.10.2016 when the Court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court. (Copy of order dated 21.10.2016 enclosed).

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 10th day of November, 2016.

ASSISTANT REGISTRAR

Copy to:

M/s Vidhi International, Advocates.

ASSISTANT REGISTRAR